



# In The High Court of Manipur at Imphal

[CAUSELIST FOR TUESDAY, THE 24<sup>TH</sup> APRIL, 2018]

**COURT WILL SIT AFTER RISING OF THE DIVISION BENCH**

1. All mention to be made at 10.30 a.m. positively for listing the cases on the next following day otherwise the cases will be listed on the succeeding day.

2. Memo for citation of cases to be relied upon by the parties as authority in their favour must be supplied to the Court Master of the respective courts well in advance.

[Publish Under the Authority of Honourable the Chief Justice.]

Web site:<http://clists.nic.in>

**COURT NO - 3**

**BEFORE**

**HON'BLE MR JUSTICE KH NOBIN SINGH**

DAILY

SI. No.	Case No	Party Detail	Petrn. Advocate	Respnt Advocate
<b><u>DELIVERY OF JUDGMENT AND ORDER</u></b>				
1)	WP(C)/1163/2006	T.NETRAJIT SINGH <b>Vs</b> STATE OF MANIPUR AND ANR.	MR. KH TARUNKUMAR	GA MR. N IBOTOMBI MS. SAVITRI MRS TH SOBHANA, GA
2)	<b>With</b> MC(WP(C))/143/2012	T NETRAJIT SINGH <b>Vs</b> STATE OF MANIPUR AND 3 ORS	MR. KH TARUNKUMAR	MR. N IBOTOMBI MR. A ROMMEL
3)	WP(C)/901/2017	MR. NINGTHOUJAM PREMANANDA SINGH <b>Vs</b> STATE OF MANIPUR	MR NG JOTINDRA LUWANG MR. S JHALAJIT	MR D JULIUS RIAMEI MR. BR SHARMA MR IROM DENNING MR Y ASHANG, GA GA
4)	<b>With</b> MC(WP(C))/22/2018	THEMILA KHAMRANG <b>Vs</b> STATE OF MANIPUR	Mr D JULIUS RIAMEI	GA
5)	<b>With</b> WP(C)/27/2018	DR JIYAUH RAHMAN <b>Vs</b> STATE OF MANIPUR	MR. NG JOTINDRA Mr NG JOTINDRA LUWANG	Mr JULIUS RIAMEI Mr IROM DENNING MR Y ASHANG, GA MR. BR SHARMA GA
6)	<b>With</b> MC(WP(C))/40/2018	N PREMANANDA SINGH <b>Vs</b> STATE OF MANIPUR	Ms GEETARANI WAIKHOM	Mr D JULIUS RIAMEI GA
7)	<b>With</b> MC(WP(C))/87/2018	MR. NINGTHOUJAM PREMANANDA SINGH <b>Vs</b> STATE OF MANIPUR	Ms GEETARANI WAIKHOM	XXX

8) **With** DR. JIYAUH RAHMAN  
 MC(WP(C))/88/2018 **Vs** Ms GEETARANI WAIKHOM XXX  
 STATE OF MANIPUR

**MOTION**

9) MC(RFA)/2/2018 LOHRII ATHIA Mr TH SUBOL  
**Vs**  
 M TOMBI@TOMBIRAJ  
 SINGH

10) **With** LOHRII ATHIA MR. SH TOMBISANA  
 RFA/4/2018 **Vs** SHARMA  
 M TOMBI@TOMBIRAJ MS. KH ROJITA  
 SINGH Mr TH SUBOL  
 TH TRIMALCHANDRA  
 MR. KH CHONJON

11) MC(RFA)/3/2018 LOHRII KAISII TH TRIMALCHANDRA  
**Vs**  
 M TOMBI@TOMBIRAJ  
 SINGH

12) **With** LOHRII KAISII MR. SH TOMBISANA  
 RFA/5/2018 **Vs** SHARMA  
 M TOMBI@TOMBIRAJ MS. KH ROJITA  
 SINGH Mr TH SUBOL  
 TH TRIMALCHANDRA  
 MR. KH CHONJON

13) MC(RFA)/4/2018 SHRI ATHISU ANTHONY MR. KH CHONJON  
**Vs**  
 SHRI MOIRANGTHEM XXX  
 TOMBI @ TOMBIRAJ  
 SINGH

14) **With** SHRI ATHISU ANTHONY MR. SH TOMBISANA  
 RFA/6/2018 **Vs** SHARMA  
 SHRI MOIRANGTHEM Mr TH SUBOL XXX  
 TOMBI @ TOMBIRAJ  
 SINGH TRIMALCHANDRA  
 MR. KH CHONJON

15) WP(C)/332/2018 RURAL ENGINEERING MR. TH ROSHAN  
 FIXED DEPARTMENT MR. M HEMCHANDRA S SURESH  
**Vs**  
 UNION OF INDIA

16) WP(C)/342/2018 W RANJIT SINGH MR. KH KHOGENDRO  
**Vs** MRS. N ELIZABETH GA  
 STATE OF MANIPUR MR. S RAJEETCHANDRA

17) WP(C)/343/2018 IMRAN KUNDAN K HUNJESHORE  
**Vs** MR. YM LOKENDRO  
 STATE OF MANIPUR MR. TH BABLOO GA  
 MR. H HENARY  
 MR. H BIRAMANI

**ADMISSION PART HEARD**

18) WP(C)/255/2018 M/S R.K AND CO MR. S GUNABANTA  
 WITH CAVEAT 16/2018, **Vs** MR. A ARUNKUMAR GA  
 CAVEAT 1/2018, FIXED STATE OF MANIPUR MR. S DIJESHWOR  
 MR. HS PAONAM

19) **With** M/S BLL ENTERPRISES  
 MC(WP(C))/19/2018 PVT LTD  
 WITH CAVEAT 16/2018, **Vs** MR. KH TARUNKUMAR GA  
 CAVEAT 1/2018, FIXED M/S RK AND CO

20) **With** M/S R.K AND CO MR. N BIPIN MR. KH TARUNKUMAR  
 WP(C)/41/2018 **Vs** MR. S GUNABANTA MR. P JACOB  
 WITH CAVEAT 16/2018, STATE OF MANIPUR MR. A ARUNKUMAR TH REBATI  
 CAVEAT 1/2018, FIXED GA

- 21) **With** WP(C)/49/2018  
WITH CAVEAT 16/2018,  
CAVEAT 1/2018, FIXED
- M/S RK AND CO  
**Vs**  
STATE OF MANIPUR
- MR. HS PAONAM
- MR. H TARUNKUMAR  
MR. KH AJIT  
GA
- 22) **With** WP(C)/63/2018  
WITH CAVEAT 16/2018,  
CAVEAT 1/2018, FIXED
- M/S BK ENTERPRISES  
**Vs**  
STATE OF MANIPUR
- MR. L ASHINIKUMAR  
MR. S DIJESHWOR  
MS. KSH HARICHHAYA  
MR. A ARUNKUMAR  
MR. N BIPIN  
MR. HS PAONAM
- GA
- 23) **With** WP(C)/93/2018  
WITH CAVEAT 16/2018,  
CAVEAT 1/2018, FIXED
- M/S BLL ENTERPRISES  
PVT LTD  
**Vs**  
STATE OF MANIPUR
- MR. P JACOB  
TH REBATI  
MR. KH TARUNKUMAR
- MR. BP SAHU  
GA
- 24) **With** WP(C)/120/2018  
WITH CAVEAT 16/2018,  
CAVEAT 1/2018, FIXED
- M/S P. CONSTRUCTION  
AND SUPPLIES  
**Vs**  
STATE OF MANIPUR
- MR. BR SHARMA  
SAINEM LEIVON  
MR. SERTO T KOM
- GA
- 25) **With** WP(C)/121/2018  
WITH CAVEAT 16/2018,  
CAVEAT 1/2018, FIXED
- M/S NINGTHOUCHA  
AGENCY  
**Vs**  
STATE OF MANIPUR
- MR. A ROMMEL  
MR. N IBOTOMBI
- MR. TH VASHUM

#### ADMISSION

- 26) WP(C)/289/2018  
FIXED
- KH LINTHOINGAMBI  
CHANU  
**Vs**  
STATE OF MANIPUR
- MR. TH ROSHAN  
MR. M HEMCHANDRA
- GA
- 27) WP(C)/292/2018  
FIXED
- MD MAHERUDDIN  
**Vs**  
STATE OF MANIPUR
- MR. N BIPIN  
MR. HS PAONAM
- GA

#### HEARING

- 28) WP(C)/35/2005  
WITH WP(C) 151/2005  
(D/O)
- S.K.THANGKHO  
**Vs**  
STATE OF MANIPUR
- MRS. G PUSHPA
- GA
- 29) **With** WP(C)/1328/2005  
WITH WP(C) 151/2005  
(D/O)
- RAJEEV KUMAR SINGH  
**Vs**  
STATE OF MANIPUR
- MR. I NARESHKUMAR
- GA
- 30) WP(C)/171/2008
- KHWAI SOCIAL D.O.  
IMPHAL  
**Vs**  
STATE OF MANIPUR AND  
ANR
- MS. N SHANTIBALA  
MR. KHAIDEM MANI  
MS. KSH IBETOMBI
- GA
- 31) CONT.CAS(C)/129/2012
- TH GUNAMANI SINGH  
**Vs**  
DR SURESH BABU
- MR N KHELEMBA  
MS. T VICTORIA
- MR. Y NIRMOLCHAND  
MR. N IBOTOMBI  
MR. A ROMMEL
- 32) **With** CONT.CAS(C)/78/2014
- TH GUNAMANI SINGH  
**Vs**  
SHAHID AHMAD DIG
- Mr N KHELEMBA  
MS. T VICTORIA  
MR. TH KHAGEMBA
- MR. A ROMMEL  
MS. N SAVITRI  
MR. N IBOTOMBI  
MR. H SURAJ
- 33) **With** CONT.CAS(C)/127/2014
- TH GUNAMANI SINGH  
**Vs**  
PC LAWNKUNGA AND  
ANR
- MS. T VICTORIA  
Mr N KHELEMBA  
MR. TH KHAGEMBA
- Mr IROM DENNING  
MR. I LALITKUMAR  
MR. TH ROMMEL  
MR. TH DHIREN

- |     |                                                             |                                                                         |                                                                                                         |                                                                                                                                                         |
|-----|-------------------------------------------------------------|-------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------|
| 34) | RFA/1/2015<br>WITH LC RECORD, ON<br>MENTION                 | NG KUMAR SINGH<br><b>Vs</b><br>STATE OF MANIPUR AND<br>2 ORS            | MR. SH TOMBISANA<br>SHARMA<br>MS KH ROJITA<br>MR A MODHUCHANDRA<br>MS. B BIDYALAKSHMI<br>MR. KH CHONJON | GA                                                                                                                                                      |
| 35) | CRP(C.R.P.<br>Art.227)/16/2015<br>WITH LC RECORD            | S THABALJAO SINGH<br><b>Vs</b><br>S KOMOL SINGH<br>@KOMOLO SINGH        | MS. L RANIBALA<br>MR. NG PREMKUMAR                                                                      | MR. KH CHONJON<br>MR. K SOMORJIT<br>MR. CH ROBINCHANDRA<br>MR. TH MODHU<br>MR. N DAVID<br>MR. TH DEEPAK<br>MR TH HENBA<br>MR. TH HENRY<br>MR L OMESHWAR |
| 36) | <b>With</b><br>CRP(C.R.P. Art.227)/2/2016<br>WITH LC RECORD | S THABALJAO SINGH<br><b>Vs</b><br>S KOMOL SINGH                         | MS. L RANIBALA<br>MR. NG PREMKUMAR                                                                      | MR. TH MODHU<br>MR. N DAVID                                                                                                                             |
| 37) | CRP(C.R.P.<br>Art.227)/33/2016<br>WITH LC RECORD            | STATE OF MANIPUR AND<br>ANR<br><b>Vs</b><br>L SURESH SINGH AND 1<br>ANR | MR. A ROMMEL<br>MR N IBOTOMBI ADDL<br>AG                                                                | MR. HS PAONAM<br>MR. L ASHINIKUMAR<br>MR. A ARUNKUMAR                                                                                                   |
| 38) | WP(C)/908/2017                                              | MAISNAM BRAJNEWB<br>SINGH<br><b>Vs</b><br>STATE OF MANIPUR              | MR. A ARUNKUMAR<br>MR. S GUNABANTA<br>MR. HS PAONAM                                                     | MR TH SUKUMAR, ADDL.<br>GA<br>AG<br>MR. P TAMPHAMANI<br>GA                                                                                              |
| 39) | <b>With</b><br>WP(C)/912/2017                               | NARESHKUMAR<br>LAISHRAM<br><b>Vs</b><br>STATE OF MANIPUR                | MR. A ARUNKUMAR<br>MR. HS PAONAM                                                                        | AG<br>MR. P TAMPHAMANI<br>Mr TH SUKUMAR, ADDL.<br>GA<br>GA                                                                                              |

THE FOLLOWING ADVOCATE(S) HAS SUBMITTED THE LETTER OF ABSENCE:

- 1) MR. KH SAMARJIT 24-04-2018 To 04-05-2018

**( R.K. MEMCHA DEVI )**  
**REGISTRAR (JUDL.)**